

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 30th June, 2022

NO.HC.XI-08/2021/153/RC ### The Hon'ble Gauhati High Court has been pleased to declare 5th December, 2022 (Monday) as a Restricted Holiday on account of "Sikpui Ruoi" at the Principal Seat of the Gauhati High Court .

By order,
Sd/- R.A.Tapadar
REGISTRAR (JUDICIAL)

Memo No.HC.XI-8/2021/154-173/RC Dated, Guwahati, the 30th June, 2022
Copy to:

1. The L.R. cum Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur.
2. The Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
3. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun.
5. The Joint Registrar, (_____), Gauhati High Court, Guwahati
6. The Secretary, All Assam Lawyers' Association, Guwahati.
7. The Secretary, Lawyers' Association, Guwahati.
8. The Secretary, Advocates' Association, Guwahati.
9. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
10. The Director, Law Research Institute, Gauhati High Court, Guwahati.
11. The Librarian –cum- Research Officer, Gauhati High Court, Guwahati.
12. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
15. The Project Manager, Gauhati High Court, Guwahati. (He is requested to upload the notification in the High Court Website.)
16. The Administrative Officer - Judicial, (_____), Gauhati High Court, Guwahati.
17. The Court Officer (I/II), Gauhati High Court, Guwahati.
18. The Chief Security Officer, Gauhati High Court, Guwahati.
19. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
20. The High Court Notice Board.

R. A. Tapadar
30.06.22
REGISTRAR (JUDICIAL)
30/06